

Regarding need for fixation of minimum and maximum age limits for graduate level competitive examinations in line with UPSC Norms- laid

DR. D. RAVI KUMAR (VILUPPURAM): I am voicing a critical concern affecting millions of government job aspirants, particularly from economically disadvantaged backgrounds. The minimum age limit of 18 years for graduate-level competitive exams like SSC CGL, RRB NTPC, and FCI is impractical, as most candidates complete graduation by the age of 21. This results in the loss of three crucial years for many. Additionally, low upper age limits (27-30 years) unfairly exclude late starters constrained by financial or family challenges. In contrast, UPSC offers an upper age limit of 32 years for general candidates. To ensure fairness and inclusivity, I urge the Government and DoPT to set the minimum age limit to 21 years for all graduate-level recruitment exams; and Standardize upper age limits to match UPSC: 32 years (General), 35 years (OBC), 37 years (SC/ST). These changes will create a more equitable system aligned with aspirants' realities.

? (Interruptions)

माननीय सभापति : माननीय सदस्यगण, आप सब अपनी-अपनी सीटों पर चले जाएं और सदन की कार्यवाही चलने दें ।

? (व्यवधान)

माननीय सभापति : सदन की कार्यवाही आज चार बजे तक के लिए स्थगित की जाती है ।

14.07 hrs

The Lok Sabha then adjourned till Sixteen of the Clock.
